

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only applications in C.A. 318 of 2013 to be listed before the Hon'ble Judge in Chambers.)

WITH

C.A. No. 318/2013 (III-A)

IA No. 16281/2018 - EXEMPTION FROM FILING O.T.

IA No. 7730/2018 - EXEMPTION FROM FILING O.T.

IA No. 72632/2018 - INTERVENTION/IMPLEADMENT

IA No. 16279/2018 - INTERVENTION/IMPLEADMENT

IA No. 7729/2018 - INTERVENTION/IMPLEADMENT)

Date : 19-03-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Appellant(s) Mr. Balraj Dewan, AOR(NP)

For Respondent(s)

Mr. Ravindra Kumar, AOR (NP)

Mr. Binay Kumar Das, AOR(NP)

UPON hearing the counsel the Court made the following

O R D E R

C.A. No.318/2013

No one has appeared in the second call.

List the matter after four weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)